

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 61/(MAH)/2017  
CA No.



CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.06.2017

NAME OF THE PARTIES: Nisus Finance & Investment Managers LLP  
V/s.  
Lokhandwala Kataria Construction Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Mustafa Kachwala, Solicitor  
1/b  
Kachwala Misar & Co  

2. Priyanka Desai, Parth Gokhale  
and Sanika Gokhale  
1/b  
Khaitan & Co. for the  
Corporate Debtor  


ORDER

CP No.61/I&BP/NCLT/MB/MAH/2017

Order Pronounced, vide separate order

Sd/-  
V. NALLASENAPATHY  
Member (Technical)

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)